

**Missing children in Delhi**

474. SHRI BAISHNAB PARIDA: Will the minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the list of missing children in Delhi is going up unabated;
- (b) whether Delhi Commission for protection of Child Rights has launched an operation to trace such missing children;
- (c) if so, the details thereof, indicating the success that has so far been achieved in their child-friendly mission; and
- (d) whether it is proposed to enlarge the above system, with a view to give it wide range, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) As per Delhi Police, during the years 2012, 2013 & 2014 (upto 31.10.2014), a total number of 5284, 7235, 6460 children respectively were reported missing in Delhi.

(b) to (d) Yes, Sir. As per the Delhi Commission for protection of Child Rights (DCPCR) they have launched operation "KHOJ" for missing children of Delhi, who may have been placed in different institutions/children homes of Delhi. It started with a networking of about 40 children homes of Delhi and now consists of approximately 100 such Homes. Weakly photographs of approximately five to seven missing children are circulated to networking partners to know whether any such child is in the home. When a child is found in any home, parents of the child are informed about the same, so that the child is placed with family by the order of the concerned Child Welfare Committee.

**Basic amenities for children in schools**

475. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the steps taken by Government to ensure child protection in schools;
- (b) whether Government is aware that a lot of schools do not have basic amenities like separation of toilets for male and female children in the schools and safety mechanism for protection on the roads outside; and
- (c) if so, the steps taken by Government to control this menace?